



2026:AHC:33493-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29856 of 2025

Giriraj Pandey

.....Petitioner(s)

Versus

State Of U.P. And 7 Others

.....Respondent(s)

Counsel for Petitioner(s)	: In Person
Counsel for Respondent(s)	: G.A., Susheel Kumar Singh, Ugrasen Kumar Pandey

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, who appeared in person, learned AGA for the State, learned counsel for the private respondent nos.5 to 8 and perused the record.

2. The instant writ petition has been filed by the petitioner for the following relief:-

"I. Issue a writ, order or direction in the nature of mandamus directing to the respondent no. 2 to ensure the fair and impartial investigation of Case Crime No.459 of 2025, under Sections 319(2), 318(4), 316(2), 338, 336(3), 340(2), 352, 351(2) B.N.S., 2023, PS- Naini, District- Prayagraj and also to ensure the action against the accused-respondent in accordance with law.

II. Issue any other writ, order or direction as this Hon'ble Court may deem fit and proper in the circumstances of the present case.

III. Award the cost of writ petition to the petitioner."

3. Learned counsel for the petitioner in person submits that he is the first informant in the present case and though the FIR in the instant case has been registered on 08.09.2025, yet the police is not investigating the case in fair and impartial manner.

4. In view of the above, the petitioner may move an application before the Commissioner of Police, Commissionerate Prayagraj, District Prayagraj highlighting his grievance and seeking fair and impartial investigation and if such an application is moved before the Commissioner of Police, Commissionerate Prayagraj, District Prayagraj, the Commissioner of Police,

Commissionerate Prayagraj, District Prayagraj/respondent no.2 shall ensure the fair, impartial and expeditious investigation in the present case.

5. With the aforesaid order, the present petition stands **disposed of**.

February 16, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)